

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 629 of 2003
OA 503 of 1996

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman
Hon'ble Mr. S. Biswas, Administrative Member

Mr. P. Mondal & Ors.

-VS-

Eastern Railway

For the Applicant : Mr. B.D. Gupta, Counsel

For the Respondents: Mr. P.K. Arora, Counsel

Date of Order : 29-01-2004

ORDER

MR. JUSTICE B. PANIGRAHI, VC

Mr. Gupta, Ld. Counsel appearing on behalf of the applicant submits that MA has been filed for preponment of the date which has already been fixed on 17-2-2004. He further submits that in the meantime his client is not inclined to proceed with the M.A. Accordingly, M.A. is disposed of. O.A. will appear on 17-2-2004.

Member(A)

Vice-Chairman

DKN